NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/56/2017

NAME OF THE PETITIONER(S)

: GOPAKUMAR NAIR & 1 ORS

NAME OF THE RESPONDENT(S)

: OBO BETTERMANN INDIA PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. UDAYARKAR

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AFARAJITHA VICHDAHATH

RESPONDENT

Odayouhar <

R. RAJESH

Cound for Per'himen

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions in relation to the maintainability of the CP. Counsel for petitioner was prepared to make submissions. Time is enlarged at request. Put up on 19.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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